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The Minister of Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Lok Sabha in due course.

Shri Biren Dutt: May I know whether there is any objection to giving Joans from the agricultural fund to the displaced persons of Tripura, because their land is mortgaged already?

i Shri Mehr Chand Khanna: I could not follow the question.

Shri Biren Dutt: Is it a fact that displaced persons cannot get any agricultural oan, because their cland is already mortgaged:?

Shri Mehr Chand Khanna: How can a loan be given if the land is already mortgaged?

Shri Biren Dutt: Here it is a question of giving agricultural loan to displaced persons. I have asked the question specifically about the displaced persons of the ood affected areas, whether any loan has een given.

Shri Mehr Chand Khanna: I am orry, the question is not clear to me at all.

Mr. Speaker: Notwithstanding the act that lands are heavily mortgaged, he ants to know what kind of loan or help as been given in the flood affected areas, nough there may not be sufficient security.

Shri Mehr Chand Khanna: When te give a loan, we take a certain kind of curity.

'Mr. Speaker: He wants to say that fere are special circumstances and is enquing if any special concession or relaxation f the rule has been made. The answer simple, 'yes' or 'no'.

Shri Mehr Chand Khanna: If any irticular case is brought to my notice, I all have it looked into.

Combined Post Office and Public Call Office

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| Babu Ramnarayan Singh: | Thakur Jugal Kishore Sinha: | Shri Asthana:

Will the Minister of Communications pleased to state what is the difficulty of awing the combined post offices to funcn as Public Call Offices also?

The Minister of Communications ari Jagivan Ram): Telegraph circuits not generally suitable for trunk televane service.

## Recordings or Films of Netaji

\*x69. Shri Kamath: Will the Minister of Information and Broadcasting be pleased to refer to the replies given to Starred Question No. 1500 on the 28th August, 1956 and to supplementaries thereon and state the further progress made in aquiring recordings or films of Netaji Subhas Chandra Bose for preservation in our archives?

The Minister of Trade (Shri Karmar-kar): All India Radio has succeeded in getting two acetate (semi-permanent) discs of the recording of Netaji's voice at the Haripura Congress. These are being transferred to tape for better preservation.

The recording of Netaji's voice contained in the film presented by the Japanese Government to the Enquiry Committee which visited Tokeyo has been transcribed on optical track and has also been recarded on tape.

Shri Kamath: Is it a fact that a representative of the National Gramophone Record Manufacturing Company of India attempted to see the Prime Minister, as also the Minister of Information and Broadcasting, Dr. Keskar, some time this year with certain recorded speeches of Netaji Subhas Chandra Bose in Hindi, Bengali and English; and is it a fact that he did not get an opportunity of reaching the Prime Minister or the Minister, Dr. Keskar; and may I know whether the Prime Minister or the Minister concerned would now give him an opportunity of showing the recorded speeches to him or to them, so that the same may be processed and preserved in the archives?

The Prime Minister and Minister of External Affairs (Shri Jawaharla! Nehru): I am sorry, I lost trace of the sentence.

Shri Kamath: Because you were absent-minded.

Mr. Speaker: Some company in the ossession of records relating to Netaji's peeches, an officer of that company...

Shri Kamath: The National Gramophone Company of India.

Mr. Speaker: wanted to have an interview with the Prime Minister, but he could not have an interview either with him or with Dr. Keskar.

Shri Jawaharlal Nehru: Well, as a matter of fact, only this morning this gentleman came to me and presented me with three records. While two were of Netaji's speeches, one was of mine taken about twenty years ago. I thanked him and took them from him.

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Shri Kamath : May I tell the Prime Minister that long before this morning when the Prime Minister was good enough to see him, the gentleman tried in January, but the Prime Minister's Private Secretary told him that the Prime Minister could not see him, and therefore later on efforts were made, so that finally he must have seen him this morning?

Mr. Speaker: We need not go into whatever happend before.

Shri Kamath: What about those records?

Mr. Speaker: He has received the records.

Shri M. D. Ramasami: May I know whether the Government of India were able to obtain through the Enquiry Committee the photographs of Netaji supposed to have been taken by the hospital authorities or supposed to be of the dead body?

Mr. Speaker: He wants to know whether any of the photographs which are supposed to have been taken in the hospital or of the dead body has been received.

Shri Jawaharlal Nehru: I cannot say definitely. All those that were received and were referred to in the report have been presented to the House. There are some pictures. I do not quite know which he is referring to.

## पामीण गीत

**\*१७०. भी विभृति मिश्र** : क्या **स्वना** भीर प्रसारण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार विभिन्न प्रदेशों में ग्रामों में गाये जाने वाले स्वस्य ग्रामीण गीतों का संग्रह कर रही है ; भीर
- (स) यदि हां, तो यह काम कब तक समाप्त हो जायेगा धौर कब से उनका प्रसार विभिन्न प्रादेशिक भाषाम्यों में किया जायेगा ?

ब्यापार मंत्री (श्री करमरकर) : (क) भौर (स) . भाकाशावाणी के ग्रामीण कार्य-कमों भौर हल्के संगीत के कार्यक्रमों में जो ग्रामीण गीत भव तक प्रसारित किये गये हैं उनका संग्रह किया जा चुका है। इसके म्रति-रिक्त प्रयोग के तौर पर ४ लोकगीत शासाएं कोली जा रही हैं जो प्रसार भौर हल्के बंगीत

के लिए भौर सामग्री एकत्र करेंगी । गीतों के संग्रह का कार्य धाकाशवाणी के नित्य के कार्यंक्रम का एक ग्रंग है भीर यह हमेशा चलता रहेगा।

भी विभूति मिश्रः क्या सरकार इस बात का स्थान रखेगी कि स्वतन्त्रता की लड़ाई के दौरान में सन् १६०५ से १६४४ तक जो ग्रामीण गीत गाये गये थे उनका ग्रलग संग्रह किया जायेगा ?

श्री करमरकर : यह महत्वपूर्ण विषय है । इसके बारे में मिनिस्ट्री गौर करेगी ।

Dr. Rama Rao: In what languages has this compilation gone on so far and to wha extent?

Shri Karmarkar: About folk music it was decided to establish units for the following areas—I suppose in the first instance:

- (1) Assam and the neighbouring region:
- (2) The Tribal area in Madhya Pradesh, Bihar and Orisa;
- (3) Saurashtra and Rajasthan;
- (4) Kerala and Karnataka.

That is the present position.

Dr. Rama Rao: What about Andhra?

Shri Karmarkar: I do not say Andhra: is poor, but I think every thing will come in due course.

श्री भक्त दर्शन : यह जो संग्रह किया जायेगा क्या वह केवल म्राकाशवाणी के कलाकारों के लिए किया जायेगा या इन गीतों को सार्वजनिक रूप से प्रकाशित किया जायेगा ताकि ग्राम जनता भी उनसे लाम उठा सके ?

श्री करमरकर : जहां तक सम्भव होगा उनको सार्वजनिक रूप मे जनता के लिए \* भी प्रकाशित किया जायेगा।

Sgri B. S. Murthy: What is the difference between rural songs and folk songs? Is there any difference that is made?

Shri Karmarkar: The distinction is very obvious: rural song is a raral song and folk song is a folk song. (Laughter).